

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/364/ (IB)/2017
NAME OF THE PETITIONER(S) : BGFC MOVERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. Counsel for petitioner was present on 8.6.2017 before the Adjudicating Authority. But he was absent on 21.6.2017 for making submissions. Today also there is no representation on behalf of the petitioner. The petition is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)